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the Lok Sabha. [See Appendix IV annexure No. 99] Figures for exports beyond October 1957 are not available.

It will be observed from the statement that the exports were increasing during the years 1953-54 to 1956-57. As for 1957-58, a proper assessment of the trend of exports can be made only after figures for exports during the remaining five months of the year become available.

Shri Raghunath Singh: May I know if India is losing the Shellac market of the world? May I know the reason for it?

Shri Kanungo: We have not lost it yet. There is keen competition.

Shri Raghunath Singh: It appears that for the seven months the figure is 1,64,000 cwts. From the statement it appears that we are losing the market.

Shri Kanungo: I have said in the answer that for the next five months period when the maximum i_s exported, figures are not yet available.

Shrimati Tarkeshwari Sinha: Just now, the hon Minister said, from the statement, that exports have been increasing. May I know what is the proportionate increase in export in comparison with the proportion of increase in production of shellac?

Shri Kanungo: I have not said that it is increasing. It is keeping steady.

Shri Biren Roy: Are the Government aware that in the shellac-growing area, Purulia, which has now been added to West Bengal, the growers are not having any money in their hand, and for want of subsidy from any Government, Bihar or West Bengal, they have approached the West Bengal Government and if they do not come out with a subsidy, they will stop growing shellac in that area?

Shri Kanungo: I have no information. Shri Raghunath Singh: Is it a fact that only three or four foreign firms have a monopoly over this industry and therefore, we get no fair price?

Shri Kanungo: I believe it is not correct, because there are umpteen number of exporters.

Shri Achar: Has the Government any proposal to improve the situation and help these people?

Shri Kanungo: Yes, Sir. About the production part of it, the Lac-cess Committee under the Food and Agriculture Ministry is working upon the production side. As regards the trade side, recently, about two months back an Export Promotion Council has been organised.

Nagas

+ Shrimati Mafida Ahmed: Dr. Ram Subhag Singh: Shri Raghunath Singh: *797. { Shri Ajit Singh Sarhadi: Shri L. Achaw Singh: Shri N. R. Munisamy:

Will the **Prime Minister be pleased** to state:

(a) whether it is a fact that some followers of Naga rebel leader Phizo are seeking asylum in Burma; and

(b) if so, whether any information has been received by the Government of India from Burma Government in this regard?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) We have no information.

(b) No, Sir.

Shri Raghunath Singh: May I know whether there was a conference of Indian and Burmese Governments about the people who ran away from the Naga area to Burma and what happened in that conference?

Shrimati Lakshmi Menon: I have no information about the conference.

Shri Raghunath Singh: It was published in the papers and I think

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every body knows that there was a conference between India and Burma about the people who run away from the Naga areas and have taken asylum there.

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Mr. Speaker: The India Government and the Burma Government?

Shri Raghunath Singh: Yes, Sir. Indian Government and the Burmese Government: official conference.

Mr. Speaker: How does it happen that the hon. Minister does not know?

Shrimati Lakshmi Menon: I do not know. I want notice for that.

Mr. Speaker: It must arise out of clause (b): whether any information has been received by the Government of India from Burma Government. They had talked over this......

Shrimati Lakshmi Menon: I can answer that question, that is, the Foreign Office of the Government of the Union of Burma have disclaimed any knowledge of the receipt of any letter or the arrest by the police of any of the followers of Phizo.

Shri Hem Barua: May I know if the possible escape of Mr. Phizo and his associates to Burma is going to be one of the subjects for discussion when the Naga Hills-Tuensang Area Commissioner meets his Burmese counterpart over the question of Indo-Burma areas in dispute?

Shrimati Lakshmi Menon: It is a hypothetical question. I want notice for that also.

Shri Raghunath Singh: May I know whether the Nagas who have taken asylum in Burma have refused to come to India?

Mr. Speaker: The Burmese Gov-Government disclaims all knowledge.

Shri Baghunath Singh: The Burmese Government have requested them to go to India. They rufuse

Shrimati Lakshmi Menon: The Burmese Government say that they do not know anything about Phizo's brothers and his companions seeking asylum in Burma. Also there is a free limit of 25 miles. If these people wander round that area, no arrest can be made by the Burmese Government. It is quite likely that some of them might have gone beyond the 25 mile limit and might have been pushed back. As far as the present question is concerned, the Burmese Government have disclaimed all knowledge of these people seeking asylum in Burma.

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Shri N. B. Munisamy: May I know whether it has been brought to the notice of the Government that a dozen persons belonging to the Phizo party actually migrated to Burma area and the Burma Government have given facilities for such incoming?

Mr. Speaker: How many times has the hon. Minister to say that she has no knowledge, that the Burma Government has no knowledge?

Shrimati Lakshmi Menon: He is only repeating the question.

Mr. Speaker: I am answering for her. I am proceeding to the next question.

Rehabilitation of Migrants from East Pakistan

*801. Shri Bimal Ghose: Will the Prime Minister be pleased to state:

(a) whether Government are considering any change in their policy with regard to grant of rehabilitation benefit to future migrants from East Pakistan;

(b) if so, whether any decision has been taken in the matter; and

(c) what the decision is?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath All Khan): (a) to (c). It has been decided that Government should